

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 131 of 2011**

**Dated : 6<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V. J. Talwar, Technical Member**

**Haryana Power Generation Corporation Ltd. ... Appellant(s)**

**Versus**

**H.E.R.C. & Ors ...Respondent(s)**

Counsel for the Appellant(s): Mr. Pradeep Dahiya  
Mr. Mohit Bhardwaj (Rep.)

Counsel for the Respondent(s): Mr. Anand K. Ganesan

**ORDER**

We have heard the learned counsel for the parties.

Written submissions have already been filed by the appellant. The learned counsel for the Respondent – 1 (“State Commission”) will file the written submissions on or before 13<sup>th</sup> January, 2012. In the meantime, the comprehensive written submissions should be filed by the appellant.

Post the matter on **19<sup>th</sup> January, 2012** for reporting compliance.

**(V J Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk**

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA No.7/12 in**  
**DFR No.1891/11**

**Dated : 6<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Mr Chandrakant M. Parekh & Anr. ... Appellant(s)**

**Versus**

**Electricity Deptt. Of Dadara & ...Respondent(s)**  
**Nagar Haveli & Anr.**

Counsel for the Appellant(s):

Mr. Rhit Rao N.

Counsel for the Respondent(s):

**ORDER**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. KarpagaVinayagam)**  
**Chairperson**

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 165 of 2011 &**  
**IA No. 251 of 2011**

**Dated : 6<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Haryana Bijli Vitran Nigam Limited** ... **Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Ruchi Gour Narula  
Ms. Shweta Mishra

Counsel for the Respondent(s): Ms. Shikha Ohri for R.1  
Mr. K. Datta & Mr. Manish  
Srivastava for R.3 & 11

**ORDER**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. KarpagaVinayagam)**  
**Chairperson**

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 128 of 2011**

**Dated : 6<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Lanco Kondapalli Power Limited ....Appellant (s)**

**Versus**

**Andhra Pradesh Power Coordination Committee & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh  
Mr. Pallav Shukla

Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1 to R.6  
Mr. K.V. Mohan for APERC

**ORDER**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. KarpagaVinayagam)**  
**Chairperson**

ts/mk

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 129 of 2011**

**Dated : 6<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Lanco Kondapalli Power Limited**

**....Appellant (s)**

**Versus**

**Andhra Pradesh Power Coordination Committee & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh  
Mr. Pallav Shukla

Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1 to R.6  
Mr. K.V. Mohan for APERC

**ORDER**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/mk

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 149 of 2010**

**Dated : 6<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Brihanmumbai Electricity Supply  
& Transport Undertaking**

**... Appellant(s)**

**Versus**

**M.E.R.C. & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. Harinder Toor,  
Mr. Mukesh Kumar  
on behalf of M.V.KINI & Co.

Counsel for the Respondent(s):

Mr. T.R. Andhyarujina, Sr. Advocate  
with Mr. Buddy A. Ranganadhan  
Mr. Arijit Maitra & Mr. Sugam Seth  
Mr. Siddhartha Chowdhury for R-3  
Mr. Akhil Sibal & Mr. Hasan  
Murtaza for R-3  
Mr. Avijeet K. Lala and Ms.  
Mandakini Ghosh for R-2

**ORDER**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/mk